

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**(IB)-959/ND/2018**

**In the matter of:**

Rajeev Sharma

....**Applicant**

Vs.

Keltech Infrastructure Ltd. & Ors.

....**Respondent**

**Under Section: 9 of IBC Code, 2016.**

**Order delivered on 07.08.2018**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

For the Applicant :

For the Respondent :

**ORDER**

Learned counsel for the applicant seeks some time for further clarification. For further consideration on 07.09.2018.

Mukesh

**Sd/-  
(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

